

**SCHEDULE-II**

[See Rule 3(2)]

**Form 1**

**List of cases e-filed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS(III)-76/2023	State Bank of India –Vs- M/s. XXX Fahion and another	N. Tripathy	9437228269	<a href="mailto:Nityanandatripathy2@gmail.com">Nityanandatripathy2@gmail.com</a>	03.07.2023	03.07.2023
			Ex.P-176/2023	Shriram Transport Finance Company Ltd – Vs- Pradeep Kumar Biswal and another	S. Mohanty	9437196360	Satya_,mohanty1972@yahoo.com	03.07.2023	03.07.2023
			Ex.P-177/2023	Shriram Transport Finance Company Ltd – Vs- Urmila Mahapatra and another	S. Mohanty	9437196360	Satya_mohanty1972@yahoo.com	03.07.2023	03.07.2023
			Ex.P-178/2023	Shriram Transport Finance Company Ltd – Vs- Fakir Mohan Sahoo and another	S. Mohanty	9437196360	Satya_mohanty1972@yahoo.com	03.07.2023	03.07.2023

			Ex.P. 179/2023	Shriram Transport Finance Company Ltd – Vs- Dushasan Sahoo and another	S. Mohanty	9437196360	Satya_mohan ty1972@yah oo.com	03.07.2023	03.07.2023
			Ex.P- 180/2023	Shriram Transport Finance Company Ltd – Vs- Debendra Nath Sahoo and another	S. Mohanty	9437196360	Satya_mohan ty1972@yah oo.com	03.07.2023	03.07.2023
			Ex.P- 181/2023	Shriram Transport Finance Company Ltd – Vs- Mayadhar Samal and another	S. Mohanty	9437196360	Satya_mohan ty1972@yah oo.com	03.07.2023	03.07.2023
			Ex.P- 182/2023	Shriram Transport Finance Company Ltd – Vs- Tikeswar Sahoo and another	S. Mohanty	9437196360	Satya_mohan ty1972@yah oo.com	03.07.2023	03.07.2023
			Ex.P- 183/2023	Shriram Transport Finance Company Ltd – Vs- Santosh Kumar Bhanja and another	S. Mohanty	9437196360	Satya_mohan ty1972@yah oo.com	03.07.2023	03.07.2023
			Ex.P- 184/2023	Shriram Transport Finance Company Ltd – Vs- Basanta Kumar Naik and another	S. Mohanty	9437196360	Satya_mohan ty1972@yah oo.com	03.07.2023	03.07.2023

			Ex.P-185/2023	Shriram Transport Finance Company Ltd – Vs- Pradeep Kumar Sahu	S. Mohanty	9437196360	Satya_mohanty1972@yahoo.com	03.07.2023	03.07.2023
			Ex.P-189/2023	Shriram Transport Finance Company Ltd – Vs- Ainthia Sahoo	S. Mohanty	9437196360	Satya_,mohanty1972@yahoo.com	07.07.2023	07.07.2023
			Ex.P-190/2023	Shriram Transport Finance Company Ltd – Vs- Juginath Behera	S. Mohanty	9437196360	Satya_,mohanty1972@yahoo.com	07.07.2023	07.07.2023
			Ex.P-191/2023	Shriram Transport Finance Company Ltd – Vs- Siraj Khan and another	S. Mohanty	9437196360	Satya_,mohanty1972@yahoo.com	07.07.2023	07.07.2023
			Ex.P-192/2023	Shriram Transport Finance Company Ltd – Vs- Pradeep Jain and another	S. Mohanty	9437196360	Satya_,mohanty1972@yahoo.com	07.07.2023	07.07.2023
			Ex.P-193/2023	Shriram Transport Finance Company Ltd – Vs- Saroj Kumar Sahoo	S. Mohanty	9437196360	Satya_,mohanty1972@yahoo.com	07.07.2023	07.07.2023
			Ex.P-194/2023	Shriram Transport Finance Company Ltd – Vs- P R Sethu	S. Mohanty	9437196360	Satya_,mohanty1972@yahoo.com	07.07.2023	07.07.2023
			Ex.P-195/2023	Shriram Transport Finance Company Ltd – Vs- Ram Chandra Saha	S. Mohanty	9437196360	Satya_,mohanty1972@yahoo.com	07.07.2023	07.07.2023

			Ex.P-196/2023	Shriram Transport Finance Company Ltd – Vs- Depak Sahoo and another	S. Mohanty	9437196360	Satya_,mohanty1972@yahoo.com	07.07.2023	07.07.2023
			Ex.P-197/2023	Shriram Transport Finance Company Ltd – Vs- Babuli Biswal and another	S.K Prusty	9437269177	<a href="mailto:Prustysandeep8@gmail.com">Prustysandeep8@gmail.com</a>	10.07.2023	10.07.2023
			Ex.P-198/2023	Shriram Transport Finance Company Ltd – Vs- Hiramani Sahu and another	S.K Prusty	9437269177	<a href="mailto:Prustysandeep8@gmail.com">Prustysandeep8@gmail.com</a>	10.07.2023	10.07.2023
			Ex.P-199/2023	Shriram Transport Finance Company Ltd – Vs- Harikrishna Panda and another	S.K Prusty	9437269177	<a href="mailto:Prustysandeep8@gmail.com">Prustysandeep8@gmail.com</a>	10.07.2023	10.07.2023
			Ex.P-200/2023	Shriram Transport Finance Company Ltd – Vs- Jitenra Kumar Sahu and another	S.K Prusty	9437269177	<a href="mailto:Prustysandeep8@gmail.com">Prustysandeep8@gmail.com</a>	10.07.2023	10.07.2023
			Ex.P-201/2023	Shriram Transport Finance Company Ltd – Vs- Gouranga Charan Rout	S.K Prusty	9437269177	<a href="mailto:Prustysandeep8@gmail.com">Prustysandeep8@gmail.com</a>	10.07.2023	10.07.2023
			Ex.P-202/2023	Shriram Transport Finance Company Ltd – Vs- Gladson Raphel Kerketta	S.K Prusty	9437269177	<a href="mailto:Prustysandeep8@gmail.com">Prustysandeep8@gmail.com</a>	10.07.2023	10.07.2023

			Ex.P-203/2023	Shriram Transport Finance Company Ltd – Vs- Kamal Lochan Mohapatra	S.K Prusty	9437269177	<a href="mailto:Prustysandeep8@gmail.com">Prustysandeep8@gmail.com</a>	10.07.2023	10.07.2023
			Ex.P-204/2023	Shriram Transport Finance Company Ltd – Vs- Kanhu Charan Das	S.K Prusty	9437269177	<a href="mailto:Prustysandeep8@gmail.com">Prustysandeep8@gmail.com</a>	10.07.2023	10.07.2023
			Ex.P-205/2023	Shriram Transport Finance Company Ltd – Vs- Sasmita Bhoi and another	S.K Prusty	9437269177	<a href="mailto:Prustysandeep8@gmail.com">Prustysandeep8@gmail.com</a>	10.07.2023	10.07.2023
			ARBP-20/2023	National Thermal Power Corporation Ltd. –Vs- Rawani Construction Pvt Ltd	M. Swain	9439572232	manaskumarswain1990@gmail.com	13.07.2023	13.07.2023
			CS(III)-82/2023	Indian Overseas Bank –Vrs- Madhusmita Sahoo	P.Kar	7008494802	<a href="mailto:Padmakar.rajul@gmail.com">Padmakar.rajul@gmail.com</a>	14.07.2023	14.07.2023
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	C.S. 24/2023	Bank of Maharashtra Vrs. Miss Pranaya Manjari Mishra	Ranjan Kumar Tripathy	9776078022	NA	05.07.2023	05.07.2023
			C.S. 25/2023	Punjab National Bank Vrs. Sri Jashobant Behera	Simanchal Panda	9338005621	NA	14.07.2023	14.07.2023
			C.S. 26/2023	Punjab National Bank Vrs. Sri Dipak Kumar Sahu	Simanchal Panda	9338005621	NA	14.07.2023	14.07.2023
			C.S. 27/2023	Punjab National Bank Vrs. Smt. Sarada Tripathy and Another	Simanchal Panda	9338005621	NA	14.07.2023	14.07.2023

			C.S. 28/2023	Punjab National Bank Vrs. Smt. A.Padma Rao and Another	Simanchal Panda	9338005621	NA	14.07.2023	14.07.2023
			C.S. 29/2023	Bank of Baroda Vrs. Sri Prabhakar Sabat & Another	Nilakantha Das	9437109125	NA	18.07.2023	18.07.2023
			C.S. 30/2023	Bank of Baroda Vrs. M.Lachmaya and Others	Nilakantha Das	9437109125	NA	18.07.2023	18.07.2023
			E.P. 22/2023	HDFC Bank Ltd. Vrs. Laxminarayan Bricks Industry	Deepak Kumar Sukla	9437361700	NA	01.07.2023	01.07.2023
			E.P. 23/2023	HDFC Bank Ltd. Vrs. Rakesh Kumar Senapathi	Deepak Kumar Sukla	9437361700	NA	01.07.2023	01.07.2023
			E.P. 24/2023	HDFC Bank Ltd. Vrs. Laxminarayan Bricks Industry	Deepak Kumar Sukla	9437361700	NA	01.07.2023	01.07.2023
			E.P. 25/2023	HDFC Bank Ltd. Vrs. Pabitra Mohan Dash	Deepak Kumar Sukla	9437361700	NA	01.07.2023	01.07.2023
			E.P. 26/2023	Ambika Kumar Satapathy Vrs. Ajit Kumar Satapathy	L.K.Altia	9437721880	NA	01.07.2023	01.07.2023
			E.P. 27/2023	M/s. Shriram Finance Ltd. Vrs. Prakash Chandra Dash and another	Deepak Kumar Sukla	9437361700	NA	31.07.2023	31.07.2023
			E.P. 28/2023	M/s. Shriram Finance Ltd. Vrs. Purnabasi Jena and another	Deepak Kumar Sukla	9437361700	NA	31.07.2023	31.07.2023

			E.P. 29/2023	M/s. Shriram Finance Ltd. Vrs. Ramachandra Nayak and another	Deepak Kumar Sukla	9437361700	NA	31.07.2023	31.07.2023
			E.P. 30/2023	M/s. Shriram Finance Ltd. Vrs. M.Narasima Rao and another	Deepak Kumar Sukla	9437361700	NA	31.07.2023	31.07.2023
			E.P. 31/2023	M/s. Shriram Finance Ltd. Vrs. Prabhat Kumar Bisoi and another	Deepak Kumar Sukla	9437361700	NA	31.07.2023	31.07.2023
			E.P. 32/2023	M/s. Shriram Finance Ltd. Vrs. Kailash Chandra Palai and Another	Deepak Kumar Sukla	9437361700	NA	31.07.2023	31.07.2023
			E.P. 33/2023	M/s. Shriram Finance Ltd. Vrs. Kabita Padhy and another	Deepak Kumar Sukla	9437361700	NA	31.07.2023	31.07.2023
			E.P. 34/2023	M/s. Shriram Finance Ltd. Vrs. Kailash Subudhi and another	Deepak Kumar Sukla	9437361700	NA	31.07.2023	31.07.2023
			E.P. 35/2023	M/s. Shriram Finance Ltd. Vrs. Laxmi Narayan Pradhan and another	Deepak Kumar Sukla	9437361700	NA	31.07.2023	31.07.2023





**Form 2**

**List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS (iii) 10/2021	HDFC Bank Ltd. Vs. M/S Sai Ram Electronics & another	N.K Dash	18.05.2019	10.07.2023
			CS (iii) 333/ 2018	Arati Steel Pvt. Ltd. Vs Alok kumar Baliarsingh	B.P Sahoo	17.12.2018	11.07.2023
			CS (iii) 429/ 2020	Canara Bank Vs Nirupama kar & others	B.N Udgata	21.09.2020	25.07.2023
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

**Form 3****List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn. No.270/2023	United Construction vrs Union Of India	Laxman Ku. Behera	08.05.2023	18.05.2023
			Exn. 271/2023	United Construction vrs Union Of India	Laxman Ku. Behera	08.05.2023	18.05.2023
			Exn. 272/2023	United Construction vrs Union Of India	Laxman Ku. Behera	08.05.2023	18.05.2023
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

**Form 5**

**List of cases in which Case Management Hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S No.123 of 2022	Vision Spring vrs Orissa State Medical Corporation	Sri Prasant Kumar Satpathy and associates vrs Sri Bibhu Prasad Tripathy and associates	21.05.2022	25.07.2023
			C.S No.25 of 2022	Dr. Biranchi Narayan Pratihari vrs AMRI Hospital Pvt. Ltd.	Sri Rabindra Ku Nanda and associates vrs Sri Samarendra Ku. Mohanty and associates	16.02.2022	14.07.2023
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS(iii) 817/2016	Union Bank Of India vs M/s Devraaz & Gouttamani Food Products	R.C Ojha Vs Sanjay Ku. Jotaki	05.11.2016	12.07.2023
			CS(iii)134/2022	ICICI Bank Ltd. Vrs Surender Jangir	B.B Mishra Vs None	17.08.2022	17.07.2023
			CS(iii) 166/2022	SBI vrs M/s All India Logistics & others	S.Sarangi vrs None	30.09.2022	21.07.2023
			CS(iii) 29/2017	S.B.I vrs Ranjit Kumar Sahoo & Others	S.C Biswal vrs None	08.08.2017	25.07.2023
			CS(iii) 49/2022	Branch Manager ,O.G.B,Lodhani vrs Bijaya Sahoo	D.Mohapatra vrs None	30.04.2022	25.07.2023
			CS(iii) 55/2020	Bank of Maharastra vrs Mr. Gobinda Chandra Sahoo	J.Ray vrs None	01.10.2020	25.07.2023
			CS(III) 291/2016	SBI vrs Prakash Ch Nayak and others	S.R Sahoo vrs None	19.04.2016	27.07.2023

3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

**Form 6**

**Contested commercial cases disposed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S No. 815/2021 (F.D)	Punjab and Sind Bank vrs M/s Malati Enterprises and other	Rabindranath Das and his associates vrs sri B.Acharya and his associates	07.12.2022	-	18.07.2023	210 days	Final decree drawn up	-	-	-
			C.S No. 384/2019 (F.D)	Punjab and National Bank vrs M/s Jayadurga Enterprises	Rabindranath Das and his associates vrs sri Lingaraj Pradhan and his associates	07.12.2022	-	17.07.2023	209 days	Final decree drawn up	-	-	-
			Exn. (P) No.3462/2022	M/s Pallavi Firms and Nurseries vrs Odisha State Seed Corporation ltd.	Smt. Rosalin Pradhan and associates vrs Sri A. Mishra and associates	19.12.2022	-	24.07.2023	510 days	Disposed of as fully satisfaction	-	-	-

			Exn. No. 316/2018	Rail Welders Jv.Vrs General Manager,East Coast Railway	Sri K.B panda and associates vrs Sri Umakanta Pattnaik and associates	04.05.2 018	-	25.07.20 23	1885 days	Disposed of as fully satisfactio n	-	-	-
			ARBP No- 5/2023	Mrs. Kalyani Parija vrs M/s Alishan Realcon Pvt.Ltd.and other	Sri J.N Das and associates vrs Sri M.K Mishra and associates	24.01.2 023	-	04.07.20 23	180 days	Disposed of on compromis e without cost	-	-	-
			ARBP No- 01/2020	Green Field Manor Pvt. Ltd. Vrs Ramkrishna Sahoo and other	Sri D.Mohant y and associates vrs Sri D.K Biswal and C.D Rath and associates	03.01.2 020	-	15.07.20 23	1275 days	Dismissed on contest against the O.Ps	-	-	-
			ARBP no.61/20 10	M/s Newtec feeds Pvt. Ltd. Vrs JAPFA Comfeed India Pvt. Ltd.	Sri J.N Das and his associates vrs Sri D.P Nanda and associates	10.03.2 010	-	22.07.20 23	4865 days	Dismissed on contest against the O.P	-	-	-
			ARBP No. 08/2023	Sarjan Infracom Pvt. Ltd. Vrs General Manger Watco Division ,Cuttack	Sri Lalitendu Mishra and associates vrs P.K Bhuyan and associates	08.02.2 023	-	11.07.20 23	150 days	Dismissed on contest against the O.P	-	-	-

			C.S No.7990/2015	Punjab National Bank vrs Sweta Mohanty	Sri Pradip Kumar Dasmohapatra and associates vrs Sri Sidheswar Baug and associates	30.07.2015	-	24.07.2023	2926 days	Decreed on contest against the defendant	-	-	-
			ARBP No.14/2023	M/s Adarsha Nobel Cor.Ltd vrs Hindustan Petrol Cor. Ltd.	Sri S.S Padhy and associates vrs sri K.M.H Niamati and associates	03.04.2023	-	24.07.2023	100 days	Disposed of as on contest against the O.P	-	-	-
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	I.A. 155/22	Kuna Bisoyi Vrs. Bata Krushna Bisoyi and others	G.K.Pand a Vrs. S.K.Naya k	25.11.2022	NA	01.07.2023	Seven months 06 days	Contest			U/s.31, R-1 & 2 CPC
			C.S. 15/22	Smt. Kumari Padhy Vrs. M/s. TPSODL, Berhampur & Others	R.K.Mohapatra Vrs. N.C.Tripathy	19.09.2022	NA	07.07.2023	Eight Months 18 days	Contest			U/s. 7 rule-1 (2) CPC
			C.S. 250/19	Smt. Kumari Mohanty Vrs. Smt. Satyabhama Mohanty & Others	Aruna Kumar Mahapatra Vrs. J.K.Sahu	06.08.2019	NA	26.07.2023	Three years 11 months	Contest			U/s. 7 rule-1 (2) CPC
			CMA 27/20	The General Manager (M.M. & Vig) Vrs. Director of Industries and Othes	M.K.Mahapatra Vrs. Gouri Mohan Rath	23.12.2020	NA	24.07.2023	Two years 07 months	Contest			U/s.5 Limitation Act

			CMA 28/20	The General Manager (M.M. & Vig) Vrs. Director of Industries and Othes	M.K.Mah apatra Vrs. Gouri Mohan Rath	23.12. 2020	NA	24.07.2 023	Two years 07 months	Contest			U/s.5 Limitation Act
			TMS 20/98	State Bank of India Vrs. Radha Rani Chemicals Pvt. Ltd. and others	S.N.Sama ntaray Vrs. B.D.Palo	09.03. 1998	NA	31.07.2 023	25 years 04 Months	Contest			U/s. 7 rule-1 (2) CPC
			E.P. 06/202 3	Prasananda Nayak Vrs. Manoranjan Mohapatra	D.P.Ch. Achary Vrs. Susil Padhy	16.05. 2023	NA	07.07.2 023	One month 21 days	Contest			U/o.21, R- 11 CPC
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	CS 71/14	SBI, Hatibari Branch , Sambalpur vrs Manbodh Dhila and another	S.A Guru  Niranjan Badpanda	21.3.14	No	18.7.23		Contested	--	--	Order 7 Rule 1
			CS 4/17	SBI,ADB Branch, Sambalpur Vrs. Nirakar Samat and another	H.S Nanda  S.S Panda	3.1.17	No	24.7.23		contested	---	--	Order 7 Rule 1

**Form 7**  
**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending (on the 1 <sup>st</sup> day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	4504	Institution-90 <u>Received on transfer -31</u> Total-121	84	4541	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	1363	Institution-84 <u>Received on transfer -01</u> Total-85	49	1399	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	196	Institution-30 <u>Received on transfer -51</u> Total-81	17	260	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	277	Institution-18 <u>Received on transfer -01</u> Total-19	19	277	
<b>TOTAL</b>			<b>6340</b>	<b>306</b>	<b>169</b>	<b>6477</b>	